

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-CMP/757/2024	LALIT MOLHAN MANGARAJ VS HEMANTA KUMAR PANDA	JYOTIRMAYA SAHOO VS	// 0 //
2	D-CRLMC/624/2024	M/S. KISSAN AGRO VS GROMAX AGRI EQUIPMENTS LTD. MAHINDRFA, GUJRAT TRACTGORS LTD.	KAMALAKANTA NAYAK VS	//0 0 //
3	D-CRLMP/622/2024	MAMATA SAHOO VS TAHASILDAR, DERABISH	SIDHARTHA MISHRA VS	//0 0 //
4	D-CRLMP/623/2024	HARPREM SINGH SIDHU VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	//0 0 //
5	D-WA/758/2024	STATE OF ODISHA VS SUSAMA MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
6	D-WP(C)/759/2024	ASWIN KUMAR PATRO VS GAYATRI CHOUDHURY	RAJENDRA N.ROUT VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :06/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMP/757/2024 CMP/ /	LALIT MOLHAN MANGARAJ MP	JYOTIRMAYA SAHOO	26/2024
2	D-WA/758/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	28/2024
3	D-WA/758/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	29/2024
4	D-WA/758/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	30/2024
5	D-CRLMC/624/2024 CRLMC/ /	M/S. KISSAN AGRO MP	KAMALAKANTA NAYAK	39/2024
6	D-ABLAPL/13941/2022 ABLAPL/13941/2022	ABHILIPSHA BARIK MP		59/2024
7	D-WP(C)/18136/2021 WP(C)/18136/2021	UNION OF INDIA MP	SANJIB SWAIN	367/2024
8	D-WP(C)/13286/2014 WP(C)/13286/2014	PRABIR KU.DAS MP		368/2024